Special incentives for Small Industries in Pharmaceutical Sector

1210. SHRI MAHENDRA PRASAD: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state. -

(a) whether Government propose to offer anyspecial incentives for small industries in the pharmaceutical sector;

(b) if so, what are the details of such incentves; and

(c) what isGovernment's strategy to ensure that small industry plays an increasing role in this sector?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA); (a) to (c) Presently there is no specific proposal under consideration Of this Department for grant of special incentives to small industries in pharmaceutical sector. Pharmaceutical Small Scale industries in any case are outside price control in respect of formulations covered inCategory-II of DPCO, 1937.

कोयला क्षेत्र का विदेशी सपयोग से ग्राधनीकरण

1211. श्री श्रंकर वयाल सिंह : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) कोयला क्षेत्र के ग्राधुनिकी-करण हेतु तकनीकी जानकारी प्रदान किए जाने के लिए सरकार ने किन-किन देशों के साथ ग्रनबंध किए हैं; ग्रीर

(ख) विदेशी सहयोग से कोयले के नये क्षेत्रों का पता लगाने की दिशा में क्या प्रगति हुई है ?

ऊर्जा मंत्री (श्री क याण सिंह कालमी) : (क) कोयला क्षेत्र में आधुनिकीकरण किए जाने के लिए, जिसमें तकनीकी जानकारी शामिल है, कोयला परियोज-नाम्रों के विकास के लिए सोवियत संघ, यू0 के0, फ्रांस, पोलैंड, जर्मनी, कनाडा तथा आरट्रेलिया के साथ संविदा किए गए हैं। (ख) कोयला ग्रन्वेषण के क्षेत्र में कोई विदेशी सहयोग प्राप्त नहीं किया गया है।

Trading in Organ Transplant

1212. SHRI V. NARAYANASAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that organ transplant has been made commercial in Bombay and make-shift transplant units are being set up, causing life thereatening infections; and

(b) if so, whether Government have taken any steps to stop organ transplant under such conditions?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEELUR REHMAN); (a) The Government have been reports that illicit trading in human organs for transplantation purposes is taking place in Bombay.

(b) With a view to regulating the trading in human organs and for preventing illegal organ transplats, the Goverment is contemplating the enactment of « comprehensive legislation which will be applicable throughout the country. The proposed legislation will, *interalia*, include provisions for (i) banning sale of human organs for valuabe consideration and (ii) empowering the Government to notify hospitals having necessary infrastructure for the purpose of removal of human organs and carrying out transplatation.

High Powered Board. for clearing pending- Powei' Projects

1213. SHRI V. NARAYANASAMY: Will the Minister of ENERGY be pleased to state:

(a) whether it is afact that Government aresetting up a high powered board to clear power projects pending for a long time; (b) if so. how many power projects are at present pending consideration by the Central Government from different States; and

(v) by when a decision on these projects is likely to be taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) No, Sir.

(b)and (c) Power Projects are pending for techno-economic clearance in the Central Electricity Authority. The requirements for techno-economic clearance of power projects by the Central Electricity Authority include cojhprehensiveness of project reports, response of project authorities to various comments/observations of the Central Authority/Central Electricity Water Commission, availability of various essential inputs like fuel link age, water availability and clearances from environment and forest angles. State Pollution Control Board and National Airports Authority etc, resolution of inter-State disputes, if any, in sharing of water resources and compliance with provisions of Section 29 of the Electricity (Supply) Act, 1948, etc. These could be taken up for technoeconomic clearance when these requirements are completed. It is not, therefore, possible to indicate any time frame for clearance of these schemes

Promotion for Lung Serving Teachers

1214,. PROF. SOURENDRA BHAT-TACHARJEE- Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state-.

(a) whether Government are aware that even though four scales for college and university teachers have been provided since 1986, a big section of long serving teachers receive a raise in pay but no promotion; and

(b) whether in view of the well accepted policy of at least one pro motion during onefs service period, Selection Grade lecturer's post for such teachers would be treated as promotion' or just 'placement'?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): (8) The Scheme of revision scales of teachers of pay in universities colleges, announced by the Government of India on 22nd July, 1988, inter alia, provides for adequate opportunities of career advancement to the teachers.

(b) The qualifications required for promotion as Reader are different from qualifications required for placement as Lecturer in the Selection Grade.

Installation of improved Chullahs

1215. SHRI JAGADISH JANI; Will the Minister of ENERGY be pleased to stat: e.

(a) what is the number of improved chullahs installed in the country since the national programme on improved chullahs was launched;

(b) whether Government have maintained the tempo of implementation of this national programme:

(c) if so, the achievement made in the Seventh Plan in this regard; and

(d) what are the States taking more interest on installation of improved chullahs?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI B.. ABAN RAO DHAKANE): (a) Improved Chullha Programme was launched in December, 1983 and since then about 90 laksh chulhas have been installed? all over the country upto the end of November, 1990.

(b) Yes, Sir.

(c) During the Seventh Plane period, 75. 77 lakhs chulhas were installed against a target of 61. 80 lakhs chulhas.

(d) By and large all the States have been showing keen interest in this programme.